

1	2	3
19.	Punjab	110.00
20.	Rajasthan	
21.	Sikkim	50.00
22.	Tamil Nadu	800.00
23.	Tripura	
24.	Uttar Pradesh	200.00
25.	West Bengal	350.00
26.	Pondicherry	40.00
27.	A & N Islands	
28.	Chandigarh	60.00
29.	D&N Haveli	
30.	Daman & Diu	
31.	Delhi	110.00
32.	Lakshadweep	
33.	Mumbai Distt. AIDS Society	350.00
Total		5005.00

Institutes for Disabled

1489. SHRI CHETAN CHAUHAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of institutes for the Welfare of disabled in Uttar Pradesh;

(b) whether the Union Government propose to open more such institutes in the States during the next two years; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) There is one national Institute namely National Institute for the Visually Handicapped which is situated in Dehradun. It was established in July, 1979 by upgrading the National Centre for the Blind. The Institute is an autonomous body and totally funded by the Govt. of India.

(b) and (c) No, Sir.

Action Plan for Orphaned

1490. SHRIMATI RANEE NARAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government propose to draw up a viable action plan for the children who have been orphaned by the insurgency related violence in Assam;

(b) if so, the details thereof;

(c) whether the Union Government propose to finance the scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (e) The information is being collected and will be placed on the Table of the House.

Coordinated Security Action Plan for North-East

1491. SHRI AJOY MUKHOPADHYAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to formulate a Co-ordinated Security action plan for the North-East;

(b) if so, the progress made so far in this regard;

(c) the number of police stations declared "Disturbed" in Tripura; and

(d) the number of battalions of Army and Assam Rifles deployed in Tripura alongwith the details of police stations where they are deployed?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Insurgency in the North East has never been looked upon only as a law and order problem. The development and deepening of democratic processes has been the basic framework within which the problems of the North East have approached. Development strategy since Independence has been pursued within the broad framework of planning with a view to ensure that people develop along the lines of their own genius and nothing should be imposed on them and that traditional way of life and culture are encouraged. The efforts should be train and build indigenous teams to do the work of administration and development and that development should come through indigenous social and cultural institutions.

2. The strategy to curb insurgency includes a willingness to meet and discuss legitimate grievances; resolve that violence would not be tolerated; friendly relations with neighbouring countries; accelerated infrastructural development; stress on employment schemes; and good governance and decentralisation.

3. The State Governments have formulated their own Action Plans to fight insurgency. The Union Government monitors, coordinates and reinforces these Plans. The steps taken by the Central Government to curb insurgency include, *inter alia*, deployment of additional units of Central Para Military Forces and the Army, improved coordination and sharing of intelligence, modernisation/Upgradation of State Police Forces, declaration of the most seriously affected area as disturbed areas and notification of the major insurgent groups as unlawful associations. There is also a scheme under operation to meet security related expenditure of insurgency affected States by the Centre. The entire insurgency situation is kept under watch is reviewed from time to time.

4. In Tripura, 22 Police Stations have been declared as fully disturbed and 5 partially disturbed under Armed Forces (Assam and Manipur) Special Powers Act, 1958.

5. The deployment of Central Forces in States depends upon over all security scenario and the availability of such forces. Accordingly, Central Forces, including the Army and Assam Rifles, have been made available to the Government of Tripura keeping in view the overall availability of these forces. However, the Army and Assam Rifles are not deployed in Police Stations.

AIDS Vaccine

1492. SHRI BIJOY HANDIQU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government contemplate to develop an AIDS vaccine more suitable for Indian conditions;

(b) if so, the details thereof;

(c) the infrastructural facilities made available for this purpose; and

(d) the steps taken to deploy trained and committed health workers for creating a psychological atmosphere to handle bio-ethical issues involved in such diseases?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (d) Government of India is examining the issue of development of HIV vaccine within the country. As there are several strains of HIV+1, the vaccine developed in any other part of the World may not be effective in India. Thus, the need for development of an indigenous vaccine is of importance for India. Meetings of experts have been convened to identify the infrastructure facilities available in the country to develop an appropriate programme on HIV vaccine development. Whenever such programme is ready appropriate steps will be taken to deploy trained and committed health workers for creating atmosphere to handle bio-ethical issues involved on this subject.

Supply of Pipeline Gas in Mumbai

1493. DR. SUBRAMANIAN SWAMY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a long waiting list for new LPG connections in Mumbai;

(b) if so, the number of persons in the waiting list;

(c) the steps being taken to clear the list in the near future; and